

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.911/94

Date of Order : 12.9.96

BETWEEN :

Sri Vaddi Sanyasi Rao

.. Applicant.

AND

1. The Government of India, rep. by
its Secretary to the Government,
Ministry of Railways, New Delhi-11.

2. The Secretary, Railway Bhavan,
Railway Board, New Delhi.

3. The General Manager,
S.E.Rly., Garden Reach,
Calcutta, West Bengal state.

4. Senior Divisional Personnel Officer,

5. Divisional Railway Manager (P),
S.E.Rlys, Waltair, Visakhapatnam.

.. Respondents.

Counsel for the Applicant

.. Mr.N.Srinivas

Counsel for the Respondents

.. Mr.V.Bhimanna

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

ORDER

X Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.)

None for the applicant. Mr.V.Bhimanna, learned
standing counsel for the respondents present. Though this case
has been posted number of occasions earlier the applicant's
counsel was not present. Even today when the OA is posted for
dismissal the applicant's counsel absent. Hence the OA is
dismissed for default. No costs.

(R.RANGARAJAN)
Member (Admn.)

Dated: 12th September, 1996

(Dictated in Open Court)

OA.911/94.

Copy to:-

1. The Secretary to the Government, Ministry of Railways, Govt. of India, New Delhi-11.
2. The Secretary, Railway Board, Railway Bhavan, New Delhi.
3. The General Manager, S.E.Railway, Garden Reach, Calcutta West Bengal.
4. Senior Divisional Personnel Officer, S.E.Rly, Waltair, Visakhapatnam.
5. Divisional Railway Manager(P), S.E.Rly, Waltair, Visakhapatnam.
6. One copy to Sri. N.Srinivas , CAT, Hyd.
7. , One copy to Sri. V.Bhimanna, Adl. CGS, CAT, Hyd.
8. One copy to Library, CAT, Hyd.
9. One spare copy.

RSM/-

0/24/9/96
Typed By
Compared by

Checked By
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED: 12/9/96

ORDER/JUDGEMENT
R.A./C.P./M.A. NO.

in
D.A. NO. 911/94.

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

YLKR

II COURT

